PAPERS LAID ON THE TABLE

NOTIFICATIONS PUBLISHING AMENDMENTS IN THE COTTON TEXTILES (CONTROL) ORDER, 1948 AND THE COTTON TEXTILES (PRODUCTION BY HANDLOOM) CONTROL ORDER, 1956.

THE MINISTER FOR HEAVY INDUSTRIES (SHRI- MANUBHAI SHAH): Sir, on behalf of Shri D, P. Karmarkar, I beg to lay on the Table,, under sub-section (6) of section 3 off the Essential Commodities Act, 1955, a copy each of the following Notifications:—

- (i) Ministry of Commerce and: Industry Notification S.R.O. No. 1675, dated the 18th July, 1956, publishing further amendment in the Cotton Textile (Control) Order, 1948. [Placed in Library. See No. S-ai/57.]
- ./Ui) Ministry of Commerce and Industry Notification S.R.O. No. 1885, dated the 23rd August 1956, publishing an amendment in the Cotton Textiles (Production by Handloom) Control Order, 1956. [Placed in Library. See No. S-31/57.]
- (iii) Ministry of Commerce and Consumer Industries Notifica S.R.O. tion No. 2403, dated the 1956, publishing 19th October further amendment the Cotton Textiles (Control) 1948. Order, [Placed Libin rary. See No. S-31/57.]

NOTIFICATION No. EVII(8)56 UNDER THE REQUISITIONING AND ACQUISITION OF IMMOVABLE PROPERTY ACT, 1952

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): Sir, on behalf of Sardar Swaran Singh, I beg to lay on the Table, under subsection (2) of section 17 of the Requisitioning and Acquisition of Immovable Property

^ct, 1952, a copy of the Ministry of? Works, Housing and Supply Notification-No. EV II(8)/56, dated the 12th, December 1956. [Placed in Library. See No. S-2/57.]

REPORT OF THE PLANTATION ENQUIRY COMMITTEE:

HALF-YEARLY REPORT ON THE ACTIVITIES* OF THE COIR BOARD

NOTIFICATIONS PUBLISHING FURTHER AMENDMENTS IN THE COFFEE RULES, 1955.

THE MINISTER FOR HEAVY' INDUSTRIES (SHRI MANUBHAI SHAH): Sir, on behalf of Shri Nitya-nand Kanungo, I beg to lay on the Table, a copy of the Report of the Plantation Inquiry Commission (1956) on Rubber. [Placed in Library. See No. S-29/57.]

I also beg to lay on the Table, under subsection (I) of section 19 of the Coir Industry Act, 1953, a copy of the half-yearly Report on the activities of the Coir Board for the period from 1st April, 1956 to 30th September, 1956. [Placed in Library. See No. 28/57.]

I also beg to lay on the Table, under subsection (3) of section 48 of the Coffee Act, 1942, a copy each of the following Notifications:—

- (i) Ministry of Commerce and Consumer Industries Notification S.R.O. No. 288 [15 (2) Plant/B/56], dated the 18th January, 1957, publishing further amendment in the Coffee Rules, 1955. [Placed in Library. See No. S-30/57.]
- (ii) Ministry of Commerce and Consumer Industries Notification S.R.O. No. 550/[15(10) Plant/B/56], dated the 18th February, 1957, publishing' further amendment in the-Coffee Rules, 1955. [Placed ire Library. See No. S-30/57.]!